

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 85 OF 2015

Dated: 03rd February, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

West Bengal State Electricity Distribution Co. Ltd., & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Ms. Poorva Saigal

Counsel for the Respondent (s) : Mr. R.B. Sharma for R-4

ORDER

Mr. R.B. Sharma, Learned Counsel for Respondent No. 4 has already filed Counter Affidavit. Let the other Respondents file their Counter Affidavits within three week from today after serving copy on the other side. Thereafter, rejoinder, if any, be filed within one week after serving copy on the other side.

Post this appeal for hearing on **11.03.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hcj/dk